

SPECIAL BENCH

ITEM NO.113 & 114

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI MANOJ KUMAR DUBEY,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 27th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

ITEM NO.113 - IA No.102/2024 IN CP (IB) No.75/ALD/2023

NAME OF THE COMPANY	TILAK RAJ SHARMA V/S BANK OF BARODA & ORS.
UNDER SECTION	94 IBC

ITEM NO.114 - CP (IB) No.76/ALD/2023

NAME OF THE COMPANY	POONAM RAJ SHARMA V/S BANK OF BARODA & ORS.
UNDER SECTION	94 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

NONE

: For the Petitioner

Sh. Arun Prakash alongwith
Sh. Ashish Verma &
Ms. Salonee Keshwani, Advs.

: For the Bank of Baroda

ORDER

- 1. None present for the Petitioner. However, Ld. Counsel representing the Financial Creditor i.e. Bank of Baroda is present through VC.**
- 2. Since there is no representation today on behalf of the Petitioner, therefore in the interest of justice, the matter is adjourned for further hearing on 18th July, 2024 before the Regular Bench.**
- 3. The photocopy of this order be placed on record in both the connected matters.**

-Sd-

**(Manoj Kumar Dubey)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

27th May, 2024

*Kavya Prakash Srivastava
(Stenographer)*